

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P.(C) No.3233 of 2019**

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**CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR**

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For the Petitioner : Mr. Nagmani Tiwari, Advocate  
For the State : Mr. Suresh Kumar, S.C. (L&C)-II  
For Res. Nos.2 to 4 : Dr. Ashok Kumar Singh, Advocate  
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**Order No.08**

**Date: 25.03.2021**

This case is taken up through video conferencing.

Heard learned counsel for the parties,

Put up this case under the heading "**For Orders**" on 4<sup>th</sup> May,  
2021.

*Sanjay/*

**(Rajesh Shankar, J.)**